

No.24/4/2008-PRP&P
National Human Rights Commission

Faridkot House, Copernicus Marg,
New Delhi, dated the 22nd November, 2010

MEMORANDUM

**Sub: - Constitution of Core Group on Protection and Welfare
of the Elderly Persons**

Commission has decided to constitute the Core Group on Protection and Welfare of the Elderly Persons with following members :-

1. Shri Mathew Cherian, Chief Executive, Help Age India, New Delhi
2. Dr. S Siva Raju, Professor and Chairperson Tata Institute of Social Sciences (TISS), Mumbai
3. Shri MM Sabharwal, President Emeritus Help Age India, New Delhi
4. Dr. Vinod Kumar, Professor St. Stephen's Hospital, Delhi
5. Dr. Mala Kapur Shankardass, Managing Trustee and Chairperson Development, Welfare and Research Foundation (DWARF), New Delhi
6. Dr. SP Kinjawadekar, President, All India Senior Citizens' Confederation, Mumbai
7. Prof. Sugan Bhatia, President Indian University Association for Continuing Education, New Delhi
8. Dr. SD Gokhale, President, International Longevity Centre, Pune
9. Dr. Abha Chaudhary, Chairperson ANUGRAHA, New Delhi
10. Prof PV Ramamurti, Director, Centre for Research on Ageing, Deptt of Psychology, Sri Venkataswara University, Tirupati (AP)
11. Shri RN Mittal, President Andhra Pradesh Senior Citizens' Confederation, Secunderabad (AP)
12. Prof PKB Nayar, Chairman Centre for Gerontological Studies, Thiruvananthapuram

Shri KR Gangadharan, Director, Heritage Hospital Foundation, Hyderabad
(AP)

2. The terms of reference of the Core Group are as under :

- i) To review existing government policies, laws/rules/orders etc. and other material from human rights perspective and make an assessment of current status of enforcement of the rights of the elderly in different States/JTs in India.
- ii) To identify voids and gaps in the policy framework for implementation and suggest measures to fill the same.
- iii) To identify important human rights issues concerning the elderly and to suggest measures as appropriate for better protection of their rights.
- iv) To suggest plan of action for enforcement of rights of elderly persons.
- v) To examine best practices in India and abroad dealing with the care of elderly.
- vi) Any other issue which is considered relevant to the subject by the Group.

3. The Core Group will meet as and when deemed necessary, in the Commission, at the convenience of the Members.

4. The participating members of the Core Group stationed outside Delhi shall be entitled for TA/DA for the journeys undertaken by them in connection with the Core Group meetings as per the norms approved by the Commission.


[J.P. Meena]

Joint Secretary (P&A)

To,

1. Shri Mathew Cherian, Chief Executive, Help Age India, New Delhi.
2. Dr. S Siva Raju, Professor and Chairperson Tata Institute of Social Sciences (TISS), Deonar, Mumbai-400088.
3. Shri MM Sabharwal, President Emeritus Help Age India, S-37, Panchshila Park, New Delhi, 110017.

4. Dr. Vinod Kumar, Emeritus Professor St. Stephen's Hospital, Delhi-110054.
5. Dr. Mala Kapur Shankardass, Managing Trustee and Chairperson Development, Welfare and Research Foundation (DWARF), D-104, Anand Niketan, New Delhi-21.
6. Dr. SP Kinjawadekar, President, All India Senior Citizens' Confederation, B-8/602, "Kaveri", Safal Complex, Sector 19A, Nerul, Navi Mumbai-400706.
7. Prof. Sujan Bhatia, President Indian University Association for Continuing Education, New Delhi.
8. Dr. SD Gokhale, President, International Longevity Centre, Pune.
9. Dr. Abha Chaudhary, Chairperson ANUGRAHA, B-33, Arya Nagar Apartments, 91 IP Extension, Patparganj, New Delhi-110092.
10. Prof PV Ramamurti, Director, Centre for Research on Ageing, Deptt of Psychology, Sri Venkataswara University, Tirupati (AP)-517502.
11. Shri RN Mittal, President Andhra Pradesh Senior Citizens' Confederation, 8-2-333/14a, Road No 3, Hyderabad (AP)-500034.
12. Prof PKB Nayar, Chairman Centre for Gerontological Studies, Aswathi, Temple Road, Ulloor, Thiruvananthapuram-695011.
13. Shri KR Gangadharan, Director, Heritage Hospital Foundation, Hyderabad (AP).

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Sd/-
(J P Meena)
Joint Secretary (P&A)